

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 417-418/2018

KHUMKALA BANJADE

Appellant(s)

VERSUS

NUPUR TALWAR & ORS.

Respondent(s)

(IA No.23799/2018-EXEMPTION FROM FILING O.T. and IA
No.23797/2018-PERMISSION TO FILE SLP/TP and IA
No.23798/2018-CONDONATION OF DELAY IN REFILING)

WITH

Cr1.A. No. 990-991/2018 (II)
(FOR ADMISSION and I.R. and IA No.74356/2018-CONDONATION OF DELAY
IN FILING and IA No.74518/2018-EXEMPTION FROM FILING O.T. and IA
No.74358/2018-CONDONATION OF DELAY IN REFILING and IA
No.74359/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 26-09-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr Siddhant Sharma, Adv.
Mr. Raj Kamal, AOR
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

Mr Abhimanshu Dhyani, Adv.
Mr Iqra Khalid, Adv.
M/S. Karanjawala & Co., AOR
Mr Sachin Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Cr1.A. No. 417-418/2018

Await certificate of service in respect of respondent
no.2. Reminder be issued.

Item No.32

Cr1.A. No. 990-991/2018

Await certificate of service in respect of respondent nos. 1 to 3. Reminder be issued.

However, ld. Counsel, Mr Sandeep Kr Singh appearing on behalf of Mr Sanjay Kr Tyagi, Advocate-on-record appears for the respondent- State of Uttar Pradesh in all matters. Vakalatnama be filed within two weeks time.

Common original records have been received.

List again on 29.11.2018.

RAJESH KUMAR GOEL
Registrar